

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 16th July, 2013

No. HCM/MJS/T-1/92-Estt/ 51036 Shri A. Guneshwar Sharma, Member Secretary, MASLSA and Judge Special Court (Electricity), Manipur East and Manipur West is transferred and posted as District & Sessions Judge, Manipur East with immediate effect. In addition, he shall look after the Court and office of Additional District & Sessions Judge, Manipur East. Further, he shall also continue to look after the office of the Member Secretary, MASLSA and, Court and office of Special Judge, Special Court (Electricity), Manipur East & Manipur West until further order.

Shri A. Guneshwar Sharma shall take charge with immediate effect.

No. HCM/MJS/T-1/92-Estt/ 51037 Shri Roland Keishing, Judge, Special Court (ND & PS), Manipur is transferred and posted as Presiding Officer, Revenue Tribunal and MACT, Manipur.

Shri Roland Keishing, on being relieved, shall proceed to join his new assignment immediately.

No. HCM/MJS/T-1/92-Estt/ 51038 Shri M. Manojkumar Singh, Additional District & Sessions Judge, Manipur East (i/c) District & Sessions Judge, Manipur East is transferred and posted as Special Judge (ND & PS), Manipur vice Shri Roland Keishing, transferred.

Shri M. Manojkumar Singh, on being relieved, shall proceed to join his new assignment immediately.

No. HCM/MJS/T-1/92-Estt/ 51039 Shri K. Brajakumar Sharma, Presiding Officer, Revenue Tribunal and MACT, Manipur is transferred and posted as District & Sessions Judge, Manipur West.

Shri K. Brajakumar Sharma, on being relieved, shall proceed to join his new assignment immediately.

No. HCM/MJS/T-1/92-Estt/ 51040 Shri S. Imocha Singh, Additional District & Sessions Judge, Manipur West (i/c) District & Sessions Judge, Manipur West is transferred and posted as District & Sessions Judge, Thoubal, created and established vide order dated 12.07.2013, No. 2/62/2012-Leg/L-B and Notification

No. 2/62/2012-Leg/L-A, dated 12.07.2013 of the Government of Manipur,
Secretariat : Law & Legislative Affairs Department.

Shri S. Imocha Singh, on being relieved, shall move with all the
staffs/establishment of Additional District & Sessions Judge, Manipur West to the
Court of District & Sessions Judge, Thoubal and start functioning there with effect
from 19.07.2013.

By Order etc.

Sd/-

(S. Serto)
REGISTRAR
HIGH COURT OF MANIPUR

Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. Shri A. Guneshwar Sharma, Member Secretary, MASLSA and Judge, Spl. Court (Electricity), Manipur East and West.
4. Shri Roland Keishing, Judge, Spl. Court (ND & PS), Manipur.
5. Shri M. Manojkumar Singh, Addl. District & Sessions Judge, Manipur East (i/c) District & Sessions Judge, Manipur East.
6. Shri K. Brajakumar Sharma, Presiding Officer, Revenue Tribunal/MACT, Manipur.
7. Shri S. Imocha Singh, Addl. District & Sessions Judge, Manipur West (i/c) District & Sessions Judge, Manipur West.
8. The Director, Printing & Stationery, Government of Manipur for publication of the above notification in the official gazette.
9. All CJMs, Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur.
12. The Treasury Officer concerned.
13. The Private Secretary to the Chief Secretary, Govt. of Manipur.
14. The Private Secretary to the DGP, Govt. of Manipur.
15. The System Analyst, High Court of Manipur for uploading the notification in the official website.
16. Guard File/Notice Board.
17. Concerned File.


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